ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/49/(IB)/2018

NAME OF THE TRANSFEROR

: QUANTUM COAL ENERGY PVT LTD

NAME OF THE TRANSFEREE

: DANALAKSHMI PAPER MILLS PVT LTD

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Anuceall lenshman P. R. Vandana

2. R.VIDHYASHANKAR

Council her Republit Achel

## **ORDER**

Counsels representing both the parties are present. Counsel for respondent filed a memo stating that they are intending to settle the matter and furnished a copy of the same to the other side. Counsel for petitioner prayed for time to seek instructions from the client. Time is enlarged at request of both sides. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sd-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc